

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

**CA(CAA)-42/ND/2020**

**IN THE MATTER OF:**

**M/s. Kalyankari Suppliers Pvt. Ltd with  
M/s. Geetanjali Vintrade Pvt. Ltd. with others**

**...APPLICANT**

**Section**

**Under Section 230-232**

**Order delivered on 11.05.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA, HON'BLE MEMBER (TECHNICAL)**

**For the Applicant/Petitioner**

**:Mr. Palash Kumar Aggarwal,  
Adv.**

**For the Regional Director**

**:**

**For the Official Liquidator**

**:**

**For the I.T. Department**

**:**

**ORDER**

Heard the submissions made by the Learned Counsel for the petitioner. Order in this matter is reserved.

**- Sd -**

**(Sumita Purkayastha)  
Member (T)**

**- Sd -**

**(P.S.N. Prasad)  
Member (J)**